

Government of India
Department of...
FORM-GST-RFD-08
[See Rule-----]
Payment Advice

Payment Advice No: -

Date: <DD/MM/YYYY>

To

_____ (GSTIN)

_____ (Name)

_____ (Address)

Refund Sanction Order No.

Dated<DD/MM/YYYY>.....

Sir/Madam,

With reference to the Refund Sanction Order as referred above, refund payment advice is hereby being issued to the concerned bank for Amount of INR <....> as per the details below:

| | Details of the Bank | IGST | CGST |
|----|--------------------------------------|------|------|
| 1. | Bank Account no as per application | | |
| 2. | Name of the Bank | | |
| 3. | Bank Account Type | | |
| 4. | Name of the Account holder | | |
| 5. | Name and Address of the Bank /branch | | |
| 6. | IFSC | | |
| 7. | MICR | | |

<<Certificate of sanctioning authority >>>

Date:

Place:

Signature (DSC):

Name:

Designation:

Office Address:

Government of <<State>>

Department of....

FORM-GST-RFD-08

[See Rule-----]

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Date:

Place:

Signature (DSC):

Name:

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Office Address: